

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 16551-16555/2012

BHARAT SANCHAR NIGAM LTD. THRU ITS CHIEF GENERAL  
MANAGERPetitioner(s)

VERSUS

THE STATE OF ANDHRA PRADESH REVENUE DEPARTMENT Respondent(s)  
(Only SLP (C) NO. 2950 of 2014 to be listed. )

WITH

SLP(C) No. 2950/2014 (XII-A)

Date : 07-01-2020 These petitions were called on for hearing today.

For Petitioner(s)

Mr P Venkat Reddy, Adv.

Mr Prashant Kr Tyagi, Adv.

Mr P Srinivas Reddy, Adv.

M/S. Venkat Palwai Law Associates, AOR

Mr Satymev Sabarn, Adv.

Mr. Rajiv Tyagi, AOR

For Respondent(s)

Mr T Vijaya Bhaskar Reddy, Adv.

Mr. G. N. Reddy, AOR

Mr. Sibbo Sankar Mishra, AOR

M/S. Venkat Palwai Law Associates, AOR

Mr Abhishek Raj, Adv.

Mr. B. Krishna Prasad, AOR

UPON hearing the counsel the Court made the following

O R D E R

SLP(C) No. 2950/2014

Dasti in respect of respondent no.1 is allowed.  
Affidavit of dasti service be filed within four weeks  
time.

List again on 6.3.2020.

ANIL LAXMAN PANSARE

Registrar